

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 116 OF 2017**

**Dated : 25<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sasan Power Ltd.**

**.... Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Vishrov Mukerjee  
Ms. Catherine

Counsel for the Respondent(s)

Mr. G. Umapathy  
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to 6

Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan  
for R-7,8,9,13

Ms. Vasudha Sen  
Ms. Aayushi Singh for R-10

Mr. Rahul Dhawan  
Ms. Pratiksha Chaturvedie for  
R.11 & 12

Mr. M. G. Ramachandran  
Ms. Poorva Saigal  
Mr. Shubham Arya for R-14

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **06.02.2019.**

**(S.D. Dubey)**  
**Technical Member**

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**(Justice Manjula Chellur)**  
**Chairperson**